

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 19 of 2018

In the matter of:

Dilip Gaur**Appellant**

Vs

Competition commission of India**Respondent**

Present:

For Appellant:-Ms. Soma Shekhar Sundersan, Mr. Shravani Shekhar, Mr. Shiv Johar and Ms. Simran Kathuria, Advocates.

For Respondent :-Ms. Bindu K. Nair and Ms. BulbuliRichong, Deputy Director Advocates for CCI

WITH

Competition Appeal (AT) No. 20 of 2018

In the matter of:

Rajeev Gopal**Appellant**

Vs

Competition commission of India**Respondent**

Present:

For Appellant:-Ms. Soma Shekhar Sundersan, Mr. Shravani Shekhar, Mr. Shiv Johar and Ms. Simran Kathuria, Advocates.

For Respondent :-Ms. Bindu K. Nair and Ms. BulbuliRichong, Deputy Director, Advocates for CCI

WITH

Competition Appeal (AT) No. 21 of 2018

In the matter of:

Sanjay Kumar Verma**Appellant**

Vs

Competition commission of India**Respondent**

Present:

For Appellant:-Ms. Soma Shekhar Sundersan, Mr. Shravani Shekhar, Mr. Shiv Johar and Ms. Simran Kathuria, Advocates.

For Respondent :-Ms. Bindu K. Nair and Ms. BulbuliRichong, Deputy Director, Advocates for CCI

ORDER

13.02.2020- Heard Learned counsel for the Appellants in part. 'Hearing remained' inconclusive.

Let these Appeals be posted for further Hearing on **20th March, 2020** at 2:00 P.M.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Shreesha Merla)
Member (Technical)

SC/NN